



2026:DHC:8141



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% **Judgment reserved on: 01.09.2026**
Judgment pronounced on: 22.09.2026

CNR No. DLHC010137402025

+ **OMP (ENF.) (COMM.) 66/2025 & EX.APPL.(OS) 451/2025**

NORVIC SHIPPING NORTH AMERICA INCPetitioner

Through: **Mr. Amitava Majumdar, Ms. Tripti Sharma, Mr. Abhiesumat Gupta & Mr. Ishan Parashar, Advs.**

versus

STEEL AUTHORITY OF INDIARespondent

Through: **Mr. Siddharth Yadav, Sr. Adv. with Mr. Ashish Rana, Mr. Gaurav Raj, Mr. Amitabh Yash Singh & Mr. Narendra, Advs.**

CORAM:

HON'BLE MR. JUSTICE AVNEESH JHINGAN

J U D G M E N T

In view of the judgement passed in O.M.P. (COMM) 260/2023,
put up on 09.10.2026.

AVNEESH JHINGAN, J

SEPTEMBER 22, 2026

Ch

Reportable:-Yes